

**COURT – I**

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal No.176 of 2011 &**  
**IA No. 184 of 2012**

**Dated : 25<sup>th</sup> July, 2012**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**Tamil Nadu Generation & Distribution Corporation**  
**Limited** .... **Appellant (s)**

**Versus**

**PPN Power Generating Company Private Limited**  
**& Anr.** ...**Respondent (s)**

**Counsel for the Appellant(s):** Mr. Guru Krishna Kumar, AAG,  
Mr. S. Vallinayagam

**Counsel for Respondent (s):** Mr. Jayant Bhushan, Sr. Adv.  
Mr. Rahul Balaji  
Mr. Krishna Dev for R-1

**ORDER**

Post the matter for further hearing on **30.07.2012 at**

**2.30 p.m.**

**(Rakesh Nath)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam )**  
**Chairperson**

**ts/mk**